Annexure 7

Name of Corporate Debtor: Royal Refinery Private Limited
Date of Commencement of Liquidation: 16th April 2021
List of Creditors as on: 4.12.2021

List of Other stakeholders, if any (other than financial creditors and operational creditors)

Sr. No	Name of Stakeholder	Category of stakeholder (preference shareholders/equity shareholders/partners/others)	Details of claims received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claims rejected	Amount of claim under verification	Remarks, if any.
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachement pending disposal	Whether lien or attachement removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Unique Grills (Partnership)	Partnership (Pan no BFU0715H)	18.07.2021	19,57,856	19,57,856	Rent dues for the period 1st Sept 18 till 30th July 2021	-	-	-	-	-	-	-	-	-